

>

Title: Introduction of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2019 (Substitution of new section for section 4, etc.).

डॉ. संजय जायसवाल (पश्चिम चम्पारण): महोदया, मैं प्रस्ताव करता हूँ कि सिगरेट और अन्य तंबाकू उत्पाद (विज्ञापन का प्रतिषेध और व्यापार तथा वाणिज्य उत्पादन, प्रदाय और वितरण का विनियमन) अधिनियम, 2003 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003.”

The Motion was adopted.

डॉ. संजय जायसवाल: महोदया, मैं विधेयक को पुरःस्थापित करता हूँ ।

15.39 ½ hrs